

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 646
(TO BE ANSWERED ON THE 2nd December 2024)**

AMARDA ROAD AIRSTRIP IN ODISHA

646. SMT MAMATA MOHANTA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of progress of work and completion of necessary formalities to start Air service from Amarda road Airstrip in Odisha; and
- (b) whether the acquisition of land has been completed for expansion of this airport; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (c): Amarda Airstrip, owned by DRDO, was identified for flights under 4.2 round of the Regional Connectivity Scheme (RCS)-UDAN scheme. The requisite working permission for development of the airstrip has been granted to the State Government by Ministry of Defence and DRDO has handed over the land to the State Government. Rs.45 crore has been allocated for development of the airstrip under the scheme for revival of airstrips. The OLS survey for the site has been completed.

The State Government of Odisha is in the process of acquisition of additional land, for development / expansion of the airport as 3C-IFR.
